

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/4383/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the 21st May, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JJA(M)/2024/923 Dated 10.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 21.05.2024 and 22.05.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 21.05.2024 till the morning of 27.05.2024.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/4384-4385/A, dated , 21-05-2024

Copy to:

1. The Chief Judicial Magistrate, Majuli.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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